Annexure-2

Name of the corporate debtor: Dreams Construction (India) Private Limited; Date of commencement of CIRP: 03/02/2023; List of creditors as on: 04/04/2023

04/04/2023												
List of unsecured financial creditors belonging to any class of creditors												
Sl. No.	Name of creditor	Details of cla	im received	Details of claim admitted					Amount of contingent claim	Amount of a ny mutual dues, that may be set off	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Chirag Dhirendra Raja	23-02-23	500,000		Advance for flat	NA	NO	0	NA	NA	500,000	Note 1
2	Dhirendra Liladhar Raja	27-02-23	600,000		Advance for flat	NA	NO	0	NA	NA	600,000	Note 1
3	Ramesh Sanghvi	27-02-23	6,800,000	_	Advance for flat	NA	NO	0	NA	NA	6,800,000	Note 1
4	Harish Sanghvi	27-02-23	2,000,000	_	Advance for flat	NA	NO	0	NA	NA	2,000,000	Note 1
	Total		9,900,000	-				-			9,900,000	

Note:- 1 No supporting documents received like allotment letter or copy of agreement